

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 17

Dated Guwahati, the 26th April, 2018

In partial modification of the earlier Order No. 38 dated 23rd June, 2016, Hon'ble the Chief Justice has been pleased to re-constitute the Mini Secretariat for tracking the progress made in the implementation of the resolutions adopted in the Chief Justices' Conference, 2016 with the following members to be headed by the Registrar (Vigilance):

- 1) Shri Bhupen Kr. Nath, Jt. Registrar (PM & P)
- 2) Shri Satyajit Karmakar, Dy. Registrar (Bench)
- 3) Shri Robert Lalpianga Nampui, SJA, Appointment Section
- 4) Shri Shoubhik Bhattacharjee, SJA, PM & P Cell
- 5) Smti Jayasree Roy, SJA, Establishment Section
- 6) Shri Nayan Jyoti Nath, SJA, Statement Section
- 7) Smti Jahnabi Gayan, SJA, Recruitment Cell
- 8) Shri Sabir Sobhan Ahmed, JA, Correspondence Section
- 9) Shri Pranab Duarah, Systems Officer, Gauhati High Court.

By Order,

Sd/- Robin Phukan,
REGISTRAR GENERAL

Memo No. HC. III - 28/ 2016/ 427 / G, Dated Guwahati, the 26th April, 2018.

Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun, for information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
8. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./ Mrs. Justice _____ Gauhati High Court, Guwahati.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

26-04-18
23/4/18